

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1975

ANSWERED ON:10.08.2006

CNG FILLING STATIONS

Maadam Shri Vikrambhai Arjanbhai;Tripathy Shri Braja Kishore

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Supreme Court has in the recent past directed the State Governments coming under National Capital Region to make provisions for sufficient CNG filling stations in their States;
- (b) if so, the details in this regard;
- (c) whether the Union Government has taken steps to make available CNG in NCR;
- (d) if so, the names of NCR towns in which such provisions has been completed so far;
- (e) the extent to which the demand of CNG has been increased after the installation of such CNG filling stations in NCR towns; and
- (f) the steps taken by the Government to meet such demand of CNG in the near future?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) & (b): Yes, Sir. The Supreme Court has directed that the States of Haryana and Uttar Pradesh shall grant requisite permission and facilities to different agencies, provided they satisfy the condition of eligibility and other requirements, for commencing the process for setting up of outlets in different cities of NCR.

(c) to (f): In addition to natural gas allocation for city gas network in Delhi, the Government have allocated natural gas to Indraprastha Gas Limited (IGL) for Noida, Greater Noida, Faridabad and Gurgaon. At present, CNG is being supplied in Delhi and Noida through 146 CNG stations.

As per the estimates provided by GAIL, the number of CNG vehicles in the NCR region have increased from about 5200 in the year 2000 to over 1.6 Lakh in 2006. Consequently the sales volume of CNG has increased from 0.08 Lakh Kg/day in 2000 to 8.73 Lakh Kg/day in 2006.